

24.2.2015/1903/AD9/30m

04/03/15

By Speed Post

F. No. A-11013/20/2014-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

D.O. System at D.M.
Dist. NO.
Date

362

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, New Delhi
Dated the 26th February, 2015

Noted

To

All Principal Chief Commissioners/Principal Directors General,
and Commissioners In-charge in Directorates under
Central Board of Excise and Customs.

Subject: Allocation of posts in different grades of ICoAS cadre to the Ministry of Finance,
Department of Revenue, CBEC - regarding.

Sir/ Madam,

I am directed to say that consequent upon approval of Cadre Restructuring of Indian Cost Accounts Service (ICoAS) by the Union Cabinet and also Cadre Review of field formations under CBEC, 32 posts in different grades of ICoAS Cadre have been allocated to the CBEC against existing 29 posts. The allocation of these 32 posts has been shown at the Annexure.

2. It has also been decided that requirements of the ICoAS Officers in Directorate General of Central Excise Intelligence (DGCEI) will be met by giving additional charge to the ICoAS Officers posted with the Directorate General of Safeguards.
3. This issues with the approval of Chairman, CBEC.

Encl: As Above

Yours faithfully,

[Signature]

(B. Ginkhan Mang)

Under Secretary to the Govt. of India

Tel.No. 011-26162673

Copy to

1. DG HRD, Rajendra Place, New Delhi
2. Director General Systems & Data Management for uploading the documents on Board's Website.
3. Director (Ad.II) for information.
4. Department of Expenditure (Shri Devendra Kumar, Director (Cost)/Admn.) for information w.r.t. O.M. No. A-32013/1/2009-CAC(Part) dated 15.12.2014.

[Signature]

(B. Ginkhan Mang)

Under Secretary to the Govt. of India

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[Signature]
11-3-15

Supdt (Admn.)
Smt. Anurupa

Distribution of ICoAS Posts in CBEC					
Office	Station	SAG	NFSG/JAG	STS/JTS	Total
Directorates & others					
DG, Audit	New Delhi	1	0	0	1
DG, Safeguards*	New Delhi	1	0	0	1
Principal Chief Commissioner CE	New Delhi	1	0	0	1
Principal Chief Commissioner CE	Kolkata	1	0	0	1
Principal Chief Commissioner CE	Chennai	1	0	0	1
Sub-Total		5	0	0	5
Central Excise Audit					
Audit Commissionerate CE	LTU- Mumbai & Delhi	0	1	0	1
Audit Commissionerate CE	New Delhi-I & II	0	0	1	1
Audit Commissionerate CE	Mumbai-I & II	0	0	1	1
Audit Commissionerate CE	Chennai-I & II	0	1	0	1
Audit Commissionerate CE	Kolkata-I & II	0	1	0	1
Audit Commissionerate CE	Bangalore	0	1	0	1
Audit Commissionerate CE	Hyderabad	0	1	0	1
Audit Commissionerate CE	Lucknow	0	0	1	1
Audit Commissionerate CE	Meerut-I & II	0	0	1	1
Audit Commissionerate CE	Ranchi-Patna	0	0	1	1
Audit Commissionerate CE	Pune-I & II	0	0	1	1
Audit Commissionerate CE	Cochin	0	0	1	1
Audit Commissionerate CE	Coimbatore	0	0	1	1
Audit Commissionerate CE	Chandigarh	0	0	1	1
Audit Commissionerate CE	Jaipur	0	0	1	1
Audit Commissionerate CE	Bhopal-I & II	0	0	1	1
Audit Commissionerate CE	Nagpur-I & II	0	0	1	1
Audit Commissionerate CE	Bhubaneswar	0	0	1	1
Audit Commissionerate CE	Ahmedabad-I,II&I II	0	0	1	1
Audit Commissionerate CE	Vadodara-I, II & III	0	0	1	1
Audit Commissionerate CE	Vishakhapatnam	0	0	1	1
Sub-Total		0	5	16	21
Service Tax					
Audit Commissionerate ST	New Delhi	0	0	1	1
Audit Commissionerate ST	Mumbai	0	0	1	1
Audit Commissionerate ST	Kolkata	0	0	1	1
Audit Commissionerate ST	Chennai	0	0	1	1
Audit Commissionerate ST	Bangalore	0	0	1	1
Audit Commissionerate ST	Pune	0	0	1	1
Sub-Total		0	0	6	6
Grand Total		5	5	22	32

* The competent Authority in CBEC has decided that ICoAS officers holding the charge of DG, Safeguard will also hold additional charge of Directorate General of Central Excise Intelligence (DGCEI).